

(3)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

RA NO. 29/2004 IN
MA NO. 96/2004
CP NO. 382/2003
OA NO. 52/2002

This the 10th day of February, 2004

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.A.SINGH, MEMBER (A)

Miss Shabana

(None)

Versus

Sh. S.P. Aggarwal and another

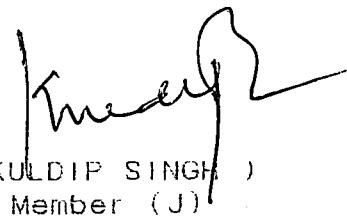
O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

This case has been taken yesterday also and none has appeared. Today also no one is appearing for the applicant. RA is dismissed in default and for non-prosecution.


(S.A. SINGH)

Member (A)


(KULDIP SINGH)

Member (J)

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